## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2052 ANSWERED ON:16.12.2003 SHILLONG ACCORD K. ASUNGBA SANGTAM

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Shillong Accord was signed between `Federal Government of Nagaland` and Government of India in 1975;

(b) if so, the details of the terms thereof; and

(c) the funds allocated and released to the groups who had signed this agreement so far?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) & (b): The Shillong Accord was signed on 11th November, 1975 between the representatives of the underground organizations and the Govrnment of India. There were a series of discussions between the representative of the Government of India and the representatives of the underground organizations. The outcome of the discussion was that:-

(i) The representatives of the underground organizations conveyed their decision of their own volition to accept without condition the Constitution of India.

(ii) It was agreed that the arms underground would be brought out and deposited at appointed places. Details for giving effect to this agreement would be worked out between the representatives of the underground organizations and representatives of the Government, the security forces and members of the Liaison Committee.

(iii) It was agreed that the representatives of the underground organizations should have reasonable time to formulate these issues for discussion for final settlement.

(c): There was nothing about release of funds in the terms of agreement signed on 10th and 11th November 1975.